

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-655/ND/2020

IN THE MATTER OF:

Dehradun Highway Project Limited

...Applicant

SECTION

U/s 10 IBC code 2016

Order delivered on 05.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

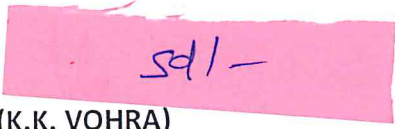
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Garurav Mitra, Mr. Apoorv, Ms. Shreya, Ms. Kavya
For the Respondent : Mr. Abhirup, Mr. Sishaan Duggal

ORDER

Ld. Counsel for ICICI Bank as Financial Creditor has put in appearance and submitted that ICICI Bank has filed company petition titled as ICICI Bank Ltd. Vs. Dehradun Highways Project Ltd. vide filing no. 0710102/02906/2020 dated 04.03.2020 against the appellant in this case. We think it proper to hear both the applications together. List the case on **18.03.2020.**


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)